

(b) if so, the reason therefor;

(c) whether Government have received any representations from the Sugar Mills in this regard; and

(d) if so, the main points of their representations?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir.

(b) This was done to even out as far as possible the impact of the levy on all factories.

(c) Yes, Sir.

(d) The representations are mainly for permitting the sugar factories to exercise option to choose either the production of 1966-67 or of 1967-68 for the purpose of determination of the quantity of the 'levy sugar.

#### SURATGARH STATE FARM EMPLOYEES

186. SHRI K. M. ABRAHAM :  
SHRI VISWANATHA MENON :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the employees of the Suratgarh State Farm went on strike on the 11th October, 1967;

(b) if so, what are their demands; and

(c) the steps taken by Government to settle the dispute?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) to (c). The employees of the Central State Farm, Suratgarh did not go on strike on 11th October, 1967.

#### CORPORATE FARMING

187. SHRI BHAGABAN DAS :  
SHRI E. K. NAYANAR :  
SHRI K. RAMANI :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government have received any proposal from the Federation of Indian

Chambers of Commerce and Industry for corporate farming;

(b) if so, the details thereof;

(c) whether Government have considered these proposals; and

(d) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) to (d). Barring a letter in July, 1965 from F.I.C.C.I. to the ex-Food Minister, no specific proposals for corporate farming has been received from the Federation of Indian Chambers of Commerce and industry, but the Government is aware through news items appearing in the newspapers and the reports of a Seminar organised by the Federation of Indian Chambers of Commerce and Industry in September, 1967 that they have been advocating the system of large scale farming through joint stock companies. The merits and demerits of proposals regarding farming by joint stock companies in the private sector have been examined carefully and it is felt that it is not suited to the conditions prevailing in this country.

#### MOVEMENT OF FOODGRAINS OUT OF DELHI

188. SHRI SATYA NARAIN SINGH :  
SHRI NAMBIAR :  
SHRI E. K. NAYANAR :  
SHRI C. K. CHAKRAPANI :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the attention of Government has been drawn to the news item published in *The Times of India*, New Delhi, of the 26th September, 1967 that Delhi Administration had expressed their willingness to remove all restrictions on foodgrains but they could not remove the restrictions in view of the restrictions imposed by the Central Government;

(b) whether Government have investigated into the matter and if so, the findings thereof; and

(c) the steps Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND

COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir. Government have been the news items referred to containing a statement said to have been made by a spokesman of the All India Foodgrains Dealers Association, Delhi. No such proposals was however, received from the Delhi Administration.

(b) and (c). Do not arise.

#### SMUGGLING IN FOODGRAINS

189. SHRI SATYA NARAIN SINGH :  
SHRI P. RAMAMURTI :  
SHRI C. K. CHAKRAPANI :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the attention of Government has been drawn to the news item published in the 'Patriot' of the 26th September, 1967 that smugglers charge Rs. 3,000 per truck for smuggling foodgrains from Ghaziabad to Delhi;

(b) if so, whether Government have investigated the matter and if so what are the findings; and

(c) the steps Government propose to take to stop the smuggling ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir. Government have seen the press report referred to.

(b) No investigation has been made, as no specific instances have been reported to Government.

(c) Necessary anti-smuggling measures are in force.

#### TRACTOR SERVICES FOR FARMERS

190. SHRI SATYA NARAIN SINGH :  
SHRI P. P. ESTHOSE :  
SHRI VISWANATHA MENON :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the attention of Government has been drawn to the news item published in the 'Economic Times' dated the 6th October, 1967 that Government are actively considering a scheme to make avail-

able tractors services to small farmers at fixed rates; and

(b) if so, the details of the scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir.

(b) Under a draft scheme circulated to State Governments, the Government of India will finance the capital cost of the equipment required for setting up departmental agricultural machinery hiring centres by State Governments. The Centres will hire out tractors, bulldozers, power tillers etc. for agriculture purpose at fixed rates. The scheme has however, not been finally sanctioned so far.

#### WAGE BOARDS FOR VARIOUS INDUSTRIES

191. DR RANEN SEN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the National Council of Applied Economic Research has suggested that all future Wage Boards for industries should be entrusted with the task of standardisation of wages or different occupations in industries in the country;

(b) whether Government have examined this suggestion; and

(c) if so, the decision taken thereon ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) A suggestion of this nature has been made in the publication issued by the Council.

(b) and (c) This alongwith various other suggestions regarding Wage Boards are under examination by the Government.

#### REHABILITATION WORK ON WEST BENGAL

192. DR. RANEN SEN :  
SHRIMATI JYOTSNA  
CHANDA :  
SHRI DEVEN SEN :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government of West Bengal have submitted a comprehensive sche-